

19

**NATIONAL COMPANY LAW TRIBUNAL -
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.→

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 220/16	TP 206/17	Hearing	391 / 394	Zigma Modular Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for Petitioner Company is present. None appeared from OL office, ROC and RD. Petitioner is directed to comply the objections raised by the Registry of the Hon'ble High Court of Karnataka. Petitioner is also directed to intimate the ROC, RD and OL office about the date of hearing.

List it on 06.06.2017.


MEMBER (J)


MEMBER (T)